

(2)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.333/97

Date of Order: 23.4.97

BETWEEN :

Vemula Satyanarayana

.. Applicant.

AND

1. Director of Postal Services,  
O/o PMG, Vijayawada, Krishna Dist.

2. The Senior Supdt. of Post Offices,  
Eluru, West Godavari Dist.

3. K.Anuradha, Extra Departmental  
Branch Post Master, Tadicherla,  
Dwaraka Tirumala Sub-Postoffice,  
West Godavari Dist.

.. Respondents.

— — —

Counsel for the Applicant

.. Mr.M.Kesava Rao

Counsel for the Respondents

.. Mr.V.Rajeswara Rao

— — —

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

— — —  
O R D E R

I Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

— — —

Heard Mr.M.Kesava Rao, learned counsel for the applicant and Mr.V.Rajeswara Rao, learned standing counsel for the official respondents, Mr.Raghavendra Rao, for R-3.

2. The applicant challenges the appointment of R-3 as EDBPM, Tadicherla, West Godavari District.

3. The only contention in this OA is that R-3 is not <sup>of the area -</sup> resident <sup>of</sup> covered by that post office earlier to the appointment as stipulated in the notification No.810/563 (A) <sup>be</sup> BEM/Tadicherla dt. 3.9.96. Hence she cannot/considered for that post.

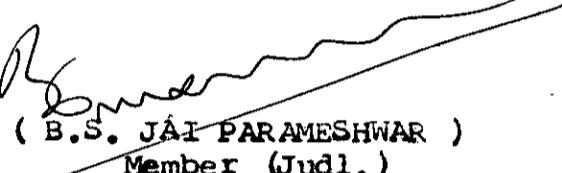
*Dr*

*D*

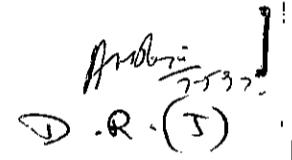
.. 2 ..

3. The applicant regularly selected as EDBPM who stayed in the area covered by the post office and provided necessary accomodation for running the post office. It is not necessary that the selected candidate should be a resident of that area even before the selection.

4. In view of the above the CA is dismissed as having no merit. No costs.

  
( B.S. JAI PARAMESHWAR )  
Member (Judl.)

  
( R. RANGARAJAN )  
Member (Admn.)

  
Dated: 23rd April, 1997

(Dictated in Open Court)

sd

Prabu  
7-5-97  
D.R. (T)

28

30

Copy to:

1. Director of Postal Services, O/O PMG, Vijayawada, Krishna District.
2. The Senior Superintendent of Post Offices, Eluru, West Godavari District.
3. One copy to Mr. M. Kesava Rao, Advocate, CAT, Hyderabad.
4. One copy to Mr. V. Rajeswara Rao, Addl. CGSC, CAT, Hyderabad.
5. One copy to D.R(A), CAT, Hyderabad.
6. One duplicate copy.

YLKR

9/6/97

6

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.R. GARDAN : M(A)

AND

THE HON'BLE SHRI B.B.DAI PARAMESHWAR:  
M(J)

DATED: 23/4/97

ORDER/JUDGEMENT

R.A/C.P/M.A. No.

in

D.A. No. 333/97

ADMITTED INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPENSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

II COURT

